GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA

UNSTARRED QUESTION NO:257
ANSWERED ON:18.02.2009
DELAY IN ENVIRONMENTAL CLEARANCE
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether power projects are facing considerable delay in securing mandatory environmental clearance from the Government;

(b) if so, the details of such projects, State-wise including Karnataka;

(c) the main reasons for the delay; and

(d) the steps being taken to simplify and expedite the clearance process?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) A total of thirty three power projects pertaining to Thermal and Hydro-electric Plants are pending for environmental clearance with the Ministry of Environment & Forests as on 31.1.2009 as per details given below:

S.No.	State	Thermal No.	Thermal Capacity (MW)	Hydro-electric No.	Hydro-electric Capacity (MW)
1	Andhra Pradesh	3	5220	Nil	Nil
2	Chhattisgarh	1	540	Nil	Nil
3	Gujarat	3	2145	Nil	Nil
4	Haryana	1	2100	Nil	Nil
5	Himachal Pradesh	Nil	Nil	2	140
6	Jharkhand	1	2000	Nil	Nil
7	Karnataka	1	450	1	200
8	Madhya Pradesh	2	1500	Nil	Nil
9	Maharashtra	5	6125	Nil	Nil
10	Orissa	4	3770	Nil	Nil
11	Rajasthan	1	1200	Nil	Nil
12	Tamil Nadu	3	2300	Nil	Nil
13	Uttar Pradesh	4	4900	Nil	Nil

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14 Uttarakhand  Nil Nil  1 260
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 Total   29 32,250  4 600
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(c) The reasons for delay in grant of environmental clearance, inter-alia include, non submission of requisite information by project proponent, non availability of coal linkage, lack of water commitment for the project, non conformity of the project site with the siting criteria and Coastal Regulation Zone Notification.

(d) The steps taken to expedite the environmental clearance include the following

Expert Appraisal Committee (EAC) meetings of longer duration are held every month for appraisal of projects.

Twenty two State / UT level Environment Impact Assessment Authorities and Expert Appraisal Committees have been constituted for appraisal of specified category of projects in a decentralized manner.